GOVERNMENT OF INDIA PETROLEUM AND NATURAL GAS LOK SABHA

UNSTARRED QUESTION NO:1726
ANSWERED ON:08.03.2001
COST OF IMPORT VIS A VIS COST OF PRODUCTION OF PETROLEUM PRODUCTS
S. SAIDUZZAMAN

Will the Minister of PETROLEUM AND NATURAL GAS be pleased to state:

- (a) the cost of imports of petroleum and other products of each item (landed prices) as against cost of productions of products manufactured in the country during the last three years;
- (b) the sale price of these products in the country inclusive of all taxes;
- (c) the overhead expenses on these products, imported and indigenous indicating the losses and profits earned during each of the last three years;
- (d) whether the Government propose to review its import policies on LPG both for domestic and industrial use and encourage use of non-conventional sources of energy; and
- (e) if so, the details thereof?

Answer

MINISTER OF STATE IN THE MINISTRY OF PETROLEUM AND NATURAL GAS (SHRI SANTOSH KUMAR GANGWAR)

(a): The cost of import of petroleum products (landed prices) for the last three years is at Annexure-I.

The production cost of individual petroleum products is not identified separately since all the products are produced together. The production cost for any oil company would include cost of crude oil, processing charges, marketing cost, filling charges, freight, reseller's commission etc.

- (b): The sale prices of products in the country inclusive of all taxes varies from state to state. The retail selling prices of major controlled petroleum products in Delhi for 1998-99, 1999-2000 and 2000-01 are given in Annexure-II.
- (c): The information is being collected and will be laid on the Table of the House.
- (d) & (e): Quantitative Restrictions on the import of petroleum products including LPG will be removed with effect from 1.4.2001 in terms of WTO Agreement. The Government havefocused on development of alternative indigenous sources, by initiating action to harness non-conventional sources of energy such as Coal Bed Methane, Gas Hydrates as well as renewable energy sources as Wind Power, small Hydro Projects, Bio-mass, Solar Energy and Urban & Industrial Waste. Bio-diesel, Di-Methyl Ether, and Fuel Cells are identified potential alternative fuels.

Annexure-I referred to in reply to part (a) of Lok Sabha unstarred question No. 1726 for 8.3.2001 regarding cost of import vis-a-vis cost of production of petroleum products.

LANDED COST PER MT OF IMPORTED PETROLEUM PRODUCTS

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1998-99 1999-2000 2000-01 (April-December, 2000) IMPORTS PRODUCTS RATE/MT RS RATE/MT RS RATE/MT RS
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MS 12807.62 0.00 0.00

AVGAS 23706.16 36691.76 61882.72

SKO 6145.49 9514.05 13869.95

HSD 7385.91 12582.51 0.00

LPG 8251.88 12359.77 17616.51

FO 5368.86 9723.82 11523.63

LAN 8583.52 12481.75 16301.30
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Annexure-II referred to in reply to part (b) of Lok Sabha unstarred question No. 1726for 8.3.2001 regarding cost of import vis-a-vis cost of production of petroleum products.

Statement showing RSPs at Delhi (Rs./LIT/CYL)

HSD MS-87/MS-AKI-84 SKO(PDS) # Domestic LPG ATF(DOM)

1998-99

01.04.98 10.25 22.84 2.65 136.00 13.08 04.04.98 10.01 20.05.98 9.87 03.06.98 23.94 09.01.99 8.89 01.02.99 152.00 28.02.99 9.94 23.80 146.00 13.32

1999-2000

20.04.99 10.37 06.10.99 13.91 23.03.2000 5.55 196.55 17.21

2000-01

03.04.2000 26.07 30.09.2000 16.55 28.44 8.35 232.25 20.78 22.11.2000 7.35 222.25 03.11.2000 28.75 03.03.2001 17.06

RSPs GIVEN ABOVE ARE FOR DATES WHEN THERE IS REVISION IN EX-STORAGE POINT PRICE

EFFECTIVE 03.04.2000, 3.11.2000 AND 3.3.2001 RSP IS FOR MS HAVING 0.05% SULPHUR MAX, MS HAVING 0.05% SULPHUR MAX AND 1% BENZENE AND HSD HAVING 0.05% SULPHUR MAX RESPECTIVELY.

FINAL RSP OF SKO(PDS) ARE FIXED BY STATE GOVERNMENTS.